GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- †4082 TO BE ANSWERED ON- 28/03/2022

ST DEVELOPMENT IN JHARKHAND

†4082. SHRIMATI GEETA KORA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the amount of funds provided by the Government for development of Scheduled Tribes(STs) of Jharkhand during the last two years, head-wise;

(b) the details of the schemes implemented by the Government for upliftment and development of STs of Jharkhand;

(c) whether the Government has constituted any work group for smooth implementation of the said schemes; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a): Details of the funds provided by Union Government Ministries/Departments under Tribal Sub Plan in Jharkhand during last two Financial Year 2019-20 and 2020-21 are given in Annexure I.

(b): Government has adopted a holistic approach for overall upliftment and development of tribal people living across the country including Jharkhand, which includes support for education, health, employment, sanitation, water supply, skill development, livelihood etc.

(i) Grants under Article 275(1) of the Constitution: Under the programme of Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of Administration in Scheduled Areas and for the welfare of tribal people to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(ii) Eklavya Model Residential Schools (EMRS): It has been decided by the Government in the year 2018-19 that every block with more than 50% ST population and at least 20,000 ST persons, will be eligible to have an Eklavya Model Residential School on the lines of Navodaya Vidyalayas. As of now 367 Eklavya Model Residential Schools are reported to be functioning.

(iii) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of Education and Health, covering residential schools, nonresidential schools, hostels, mobile dispensaries, ten or more bedded hospitals, etc.

(iv) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/- per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration.

(v) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum.

(vi) National Overseas Scholarships for ST Candidates for Studying Abroad: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad.

(vii) National Fellowship &Scholarship for Higher Education of ST students: (a)National Scholarship–(Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses the selected 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. (b)National Fellowship for ST students: fellowships are provided to ST students for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(viii) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants is provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, Vocational Training Centres (VTCs), minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The scheme is being re-oriented now as Pradhan Mantri Adi Adarsh Gram Yojana.

(ix) Development of Particularly Vulnerable Tribal Groups (PVTGs): The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar Islands for the activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of nonconventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

(x) Pradhan Mantri Jan Jatiye Vikas Mission (PMJVM): Ministry of Tribal Affairs has been implementing a Scheme 'Mechanism for Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain for MFP (MSP for MFP)' through Tribal Cooperative Marketing Development Federation (TRIFED). Ministry is implementing another scheme 'Institutional Support for Development and Marketing of Tribal Products' with 100 % grant to TRIFED and State Forest Development Corporations (SDCs) for development and marketing of tribal products. PMJVM has been conceptualized with the merger of the above two Schemes i.e. "MSP for MFP' and 'Institutional Support for Development and Marketing of Tribal Products'. One of the ongoing components of the scheme is Van Dhan Yojan, where in about 50000 Van Dhan self-help group (VDSHG) comprising 20 members in each VDSHG are proposed to be sanctioned.

(xi) Support to National/State Scheduled Tribes Finance and Development Corporation (NSTFDC) / Venture Capital Fund for Scheduled Tribes (VCF – ST): NSTFDC was started by the Ministry in 2001 to extend financial assistance at concessional rates to Scheduled Tribes Individuals / Self Help Groups, Co-operative society for undertaking income generation activities. Now, the Scheme of 'VCF-ST' has been conceptualized by the Ministry for promoting entrepreneurship/start-up projects by ST youth.

(xii) Support to Tribal Research Institutes (TRIs): Through the scheme, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc.

(xiii) Tribal Festivals, Research Information and Mass Education : Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals.

(c) & (d): The State Government of Jharkhand has informed that they have constituted Integrated Tribal Development Agency (ITDA) for implementation of the schemes to 13 TSP districts of the State. Ministry of tribal Affairs also monitors utilisation of STC funds along with other Union Ministries/Departments.

Statement in reply to part (a) of Lok Sabha Unstarred Question †4082 regarding "ST Development in Jharkhand" raised by SHRIMATI GEETA KORA for answer on 28.03.2022.

Details of the funds provided by Union Government Ministries/Departments under Tribal Sub Plan in Jharkhand during last two Financial Year 2019-20 and 2020-21:

(Rs. In			
Sl. No.	Ministry/Department	Year	
		2019-20	2020-21
	Department of Agriculture, Cooperation and Farmers Welfare	108.05	267.86
2.	Department of Animal Husbandry and Dairying	5.05	4.39
3.	Department of Drinking Water and Sanitation	99.49	94.02
4.	Department of Fisheries	-	2.28
5.	Department of Empowerment of Persons with Disabilities	0.10	-
6.	Department of Health and Family Welfare	263.28	127.84
7.	Department of Higher Education	24.13	16.63
8.	Department of Land resources	-	9.67
9.	Department of Rural Development	692.84	282.87
10.	Department of School Education and Literacy	342.46	270.77
11.	Department of Science and Technology	-	0.35
12.	M/o Environment, Forests and Climate Change	0.78	1.12
13.	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	1.38	-
14.	Ministry of Coal	82.73	44.66
15.	Ministry of Culture	0.03	0.01
16.	Ministry of Housing and Urban Affairs	30.12	0.70
17.	Ministry of Labour and Employment	1.52	-
18.	Ministry of Micro, Small and Medium Enterprises	1.08	0.95
19.	Ministry of New and Renewable Energy	1.88	4.01
20.	Ministry of Panchayati Raj	-	1.00
21.	Ministry of Road Transport & Highways	-	58.81
22.	Ministry of Skill Development and Entrepreneurship	0.72	1.04
23.	Ministry of Textiles	0.85	0.47
24.	Ministry of Tourism	15.07	-
25.	Ministry of Tribal Affairs	304.05	196.87
26.	Ministry of Women and Child Development	62.88	23.41
27.	Ministry of Youth Affairs and Sports	0.54	0.44
Total		2039.03	1410.17

Source- STCMIS, Ministry of Tribal Affairs.
